## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

| CP/TCP/CSP/CSA/TCSP/TCSA/NO. 50 /(MAH)/2017  |                     |            |                |                           |      |
|--|---------------------|------------|----------------|---------------------------|------|
| CORAM:   |                     | Present:   | SHRI B.S.V. PF | RAKASH KUMAI<br>MEMBER (J |      |
|  |                     |            | SHRI V. NA     | LLASENAPATHY<br>MEMBER (T |      |
| ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.04.2017 |                     |            |                |                           | ·    |
| NAME OF T  | THE PARTIES: M/s. M | RH Sou     | nd Solut       | ions Put.                 | Ltd. |
|  |                     |            |                |                           |      |
| SECTION OF THE COMPANIES ACT: OF THE Companies Act 1956/2013/I & BP Code 2016.                               |                     |            |                |                           |      |
| S. No.   | NAME                | DESIGNATIO | N              | SIGNATURE                 |      |
|  |                     |            |                | -                         | ,    |
|  | Married Colle       | Delle      |                | Jun                       |      |

<u>Common Order</u> <u>TCSP 49/230-232/NCLT/MB//MAH/2017</u> <u>TCSP 50/230-232/NCLT/MB//MAH/2017</u>

At request of the RD office, Mumbai, list this matter for hearing on 26.4.2017.

Sd/-

V. NALLASENAPATHY Member (Technical) Sd/-

B.S.V. PRAKASH'KUMAR

Member (Judicial)